National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 16/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANY: MIS Noble Alchem Put Ltd VIS MIS Modi SECTION OF THE COMPANIES ACT: 9 of ISB code of 2016

SI. NO.

Name

Designation

Representation

Signature

<u>1.</u>

<u>2.</u>

CP No. (IB) 16/ALD/2018

None for the petitioner.

The present case is filed as a fresh case under section 9 of I & B Code.

The Registry of this Tribunal is directed to make scrutiny of the same and to furnish its report.

Further a formal notice be issued as per the settled practice of this Tribunal to the Corporate Debtor Company to file its reply.

The matter to be listed on 26th February, 2018.

Date: \$1/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)